

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (IB) No.710/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company	Jai Prakash Overseas Finance Ltd.-Vs- Techno Fab Manufacturing Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Praveen Agarwal

Financial Creditor

Praveen Agarwal  
13/12/17

**ORDER**

Ld. Counsel for the financial creditor is present. No one is present from the corporate debtor's side.

As per directions of the Hon'ble NCLAT Notice of Admission is to be served on the corporate debtor. Court Officer is directed to hand over the Notice of Admission to the petitioner for effective service on the corporate debtor. Petitioner is to file affidavit of service within 7 days from today.

List it on 08/01/2018 for admission.

Sd  
(Jinan K.R.)  
Member (J)

Sd  
(V.P.Singh)  
Member (J)